

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

Item 56  
**CP 615/MB/2019**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **15.11.2022**

NAME OF THE PARTIES: - **Sahayoga Nirman Pvt Ltd V/s ROC Mumbai**  
*Appearance (via video-conference):*

For the Applicant : None present  
For the Respondent : None present

Section 252(1) of the Companies Act, 2013

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**ORDER**

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 11.01.2023, for further consideration and hearing.

**Sd/-**

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SHYAM BABU GAUTAM  
Member (Technical)

JUSTICE P.N. DESHMUKH  
Member (Judicial)

Vedant Kedare